

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION No. 1234
TO BE ANSWERED ON 25.07.2022**

Revitalising Infrastructure and Systems in Education

1234 **Shri Y.S. Avinash Reddy:**

Will the Minister of *Education* be pleased to state:

- (a) whether the Government has implemented Revitalising Infrastructure and Systems in Education (RISE);
- (b) if so, the details thereof;
- (c) the initiatives taken/being taken by the Government under the said Scheme since 2015 to till date, State-wise; and
- (d) the funds sanctioned and utilised under the Scheme, State-wise?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a) to (d): Yes Sir. Government of India has implemented Revitalising Infrastructure and Systems in Education (RISE) to step up investment in research and related infrastructure in premier education institutions. The scheme was launched in July, 2018 by suitably structuring the Higher Education Financing Agency (HEFA) for funding this initiative.

The Scheme is applicable for eligible Centrally Funded Higher Education Institutions (CFHEIs). The demands for funds/loans directly come from the Institutions and loan is sanctioned as per the Credit Policy of HEFA. Funds are released after execution of agreement between Institution and HEFA.

Projects sanctioned under HEFA include Academic Building, Hostel, Research Lab & equipment.

The details of number of institutes assisted, funds sanctioned, allocated and utilized under Revitalizing Infrastructure and Systems in Education (RISE), State-wise since 2018 are given at **Annexure I**.

ANNEXURE REFERRED TO THE IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1234 TO BE ANSWERED ON 25.07.2022 ASKED BY SHRI Y.S. AVINASH REDDY, HON'BLE MEMBER OF PARLIAMENT REGARDING 'REVITALISING INFRASTRUCTURE AND SYSTEMS IN EDUCATION'

(Rs. in Crore)

S. No.	State/UT	No. of institutes	Sanctioned Amount as on 30.06.2022	Total funds released for utilization
1	ANDHRA PRADESH	7	2719.79	1442.01
2	ARUNACHAL PRADESH	2	101.59	42.00
3	ASSAM	5	1151.23	484.82
4	BIHAR	4	1458.77	637.49
5	CHATTISGARH	3	1083.71	192.29
6	GOA	1	282.39	120.00
7	GUJARAT	2	470.52	282.29
8	HARYANA	2	621.00	542.85
9	HIMACHAL PRADESH	3	1254.37	907.10
10	JAMMU & KASHMIR	5	3330.97	344.08
11	JHARKHAND	5	1708.95	633.35
12	KARNATAKA	4	1500.28	342.86
13	KERALA	3	1435.16	336.64
14	MADHYA PRADESH	6	1170.27	459.54
15	MAHARASHTRA	5	2358.18	1036.90
16	MIZORAM	1	128.76	35.42
17	NAGALAND	1	70.22	-
18	NEW DELHI	7	2936.38	968.57
19	ODISHA	5	1395.73	582.19
20	PONDICHERRY	1	206.94	130.41
21	PUNJAB	6	1674.95	1017.94
22	RAJASTHAN	3	399.62	279.47
23	TAMIL NADU	3	738.84	519.65
24	TELANGANA	3	676.57	455.34
25	UTTAR PRADESH	7	2678.02	1797.91
26	UTTARAKHAND	2	1183.64	368.64
27	WEST BENGAL	4	1189.99	715.30
	TOTAL	100	33926.84	14675.06
